

| Date of Order | ORDER WITH SIGNATURE | Office notes to action (if any) taken on order |
|---------------|----------------------|------------------------------------------------|
|---------------|----------------------|------------------------------------------------|

18.8.88 No. sitting pds to 31.10.88  
ML

31.10.88 No sitting adjn to 12.12.88

12.12.88 No sitting adjn to 9.1.89. *for*

9.1.89 Hon. Ajai Johri - AM  
Hon. G.S. Sharma - J.M

L. A.K. Gaur for  
the respondents and  
no body present for  
the petitioner. The  
case is dismissed  
in default.

*h*

J.M.

AM.

Warrant issued

to  
18.1.89